THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRA-MANIAM); (a) It would not be correct to say that engineering industries in general are not developing at a fast rate. Many engineering in-<lus ries have shown a rapid rate of growth of production, while some others have been either not developing at a fast rate x>r not developing at all.

77

- (b) The reasons for slow growth of some engineering industries have been diverse, such as lack of demand, shortage of steel, cuts, problems of labourmanagement relations, and in some cases attention inadequate to preventive maintenance] modernisation.
- (c) The following measures, have been taken by Government to speed up the growth rate of engineering industries:
 - (i) Permission to operate on multi-shift basis where licences had been issued on the basis of a single or double shift working, in respect of selected industries of importance, provided that the concerned industrial units do not belong to Larger Houses or to foreign majority firms whose applications for such capacity expansion and regularisation are to be considered on merit by a specially constituted Task Force:
 - (ii) Liberalisation of industrial licensing policy and streamlining of licensing procedures;
- (iii) Exemption from industrial licensing for investments upto Rs. 1 crore for all applicants other than those belonging to Larger Houses and foreign majority firms subject to certain constraints of foreign exchange requirements;
 - (iv) Liberalisation of import policy for raw materials particularly in regard to steel which has been in short supply, with a view to accelerating the rata of industrial production;

- (v) Streamlining of procedures for consideration of applications for industrial licences and for Capital Goods import; and
- <vi) Removing of bottlenecks in the full utilisation of capacity in public sector industrial undertakings, for which a special group has been .constituted under a Member of the Planning Commission.

PAPER PLANTS IN JOINT SECTOR

640. SHRI GURUMUKH **SINGH** MUSAFIR; SHRI CHANDRA SHEKHAR; SHRI J. S. TILAK; SHRI KRISHAN KANT; SHRI KOTA PUNNAIAH;

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the progress made by Government on the setting up of paper plants in the joint sector.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRA-MANIAM): Two proposals have been approved for the setting up of paper projec's in joint sector. The guidelines for these joint sector projects are under finalisation.

TAKE OVER AND MODERNISA-TION OF SICK TEXTILE MILLS

641. SHRI M. K. MOHTA; SHRI DWIJENDRALAL SEN GUPTA; **SHRI** SASANKASEKHAR SANYAL: SHRI P. S. PATIL:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to sta^e;

- (a) the number of closed and sick textile mills taken over so far by the National Textile Corporation;
- (b) the number of mills proposed to be taken over further by that Corporation;

- (c) whether the Committee set up o go into the working of these ailing nills has since submitted its report; E so, the main recommendations hereof and the steps taken and pro->osed to be taken to modernise these nills in pursuance of the said recomnendations or otherwise; and
- (d) the number of taken over mills hat have since started showing pro-its and the extent thereof?

THE MINISTER OF **INUSTRIAL** DEVELOPMENT AND SCIENCE 'ND TECHNOLOGY (SHRI C. tAMANIAM): (a) The management if 103 textile undertakings has seen aken over by Government under the >rovision_s of the Industries (Develop-nent aiivd Regulation) Act, 1951 and he Sick Textile Undertakings (Taking ver of Management) Act, 1972 so far.

- (b) It is not possible to indicate at his stage as to how many more mills vill be taken over by Government.
- (c) Presumably, the hon'ble Mem-lers are referring to the High Power-d Committee appointed by Govern-aent in October, 1971, to review the forking of cotton textile mills under be authorised controllers as well as he set-up and working of the Natio-al Textile Corporation and the State textile Corporations. The Report ubmitted by the Committee is still nder consideration and it will he remature to disclose its contents at his stage. The Government have, lowever, already sanctioned moderni-ation programmes in respect of 47 nills at a total cost of Rs. 18.08 crores.
- (d) According to the monthly reiort_s available, 47 of the 57 underakings, the management of which has een taken over under the Tr"justrip«-Development and Regulation) Act, 951, have since started showing prots. A statement showing the extent f profit earned by these milis is ttached. It will be too early to judge i,e working results of the 40 underikings, the management of which has jcently been vested in the Governlent under the provisions of the Sick extile Undertakings (Taking ovar of .anagement) Act. 1972.

STATEMENT

to Questions

_	(Rupees in lakhs)
	Name of the Mills Net profit after depre- eiation (September, 1972)
1.	Model Mills Nagpur Ltd., Nagpur (Maharash- tra) (+) 4:21.
2.	R.S.R.G. Mohta Spg. & Wvg. Mills Ltd., Akola (Maharashtra) (+) 2 · 57
3-	Bengal Nagpur Cotton Mills Ltd. Rajnandgaon (M.P.) (+)7·85
4.	India United Mills Ltd., Mill No. r, Bombay-12 .
5-	India United Mills Ltd., Mill No. 1, Bombay-33.
6.	India United Mills Ltd., Mill No. 3, Bombay-33.
7.	India United Mills Ltd., Mill No. 4, Bombay-33 (+)5·32
8. 9.	India United Mills Ltd., Mill No. 5, Bombay-27 . India United Mills Ltd., Dye Works, Bombay-28
10.	New Bhopal Textiles Ltd., Bhopal (M.P.) . (+)2-39- (August)
11.	Hira Mills Ltd. Ujjain . (+)2·37
12.	Swadeshi Cotton & Flour Mills Ltd., Indore . (+)2·29
13.	Sri Bharathi Mills Ltd., Pondicherry (+)0-52
14.	Mahalakshmi Mills Co. Ltd. Beawar (Rajasthan) (+)0:27) (May)
15.	New Maneckchock Spg. & Wvg. Mills Ltd., Ahmedabad (-)1 · 84
16.	Om Parasakthi Mills Ltd., Coimb atere . (+)0.28 (August)
17.	Digvijay Spg. & Wvg. Co. Ltd. Bombay (+)2 or

(Rupees in lakhs)	(Rubte: in lakh s)
S.No. Name of the Mill after depreciation (September, 1972)	Name of the Mill net profit after depreciation (September, 1972)
18. New Victoria Mills Co. Ltd., Kanpur (+)0·53	36. Bengal Textile Mills Ltd. Cossimbazar . (+)0·29
19. Ahmedabad New Textile Mills Co. Ltd. Ahmedabad (+)2-45	37. Manindra Mills Ltd., Cossimbazar (-)0-20
Himabhai Mfg. Co. Ltd., Ahmedabad (+)1-86	38. Netha Coop. Spg. Mills Ltd. yderabad (+)0.59
21. Cambodia Mills Ltd., Coimbatore (+)6·22	39. Central Cotton Mills Ltd. Calcutta (4)0.72
22. Kishnaveni Textiles Ltd., Coimbatore (+)0.95	(Gross profit)
23. Sri Rangavilas Gng. Spg. & Wvg. Mills Co. Ltd., Coimbatore . (±)1 84	40. Cannanore Spg. & Wvg. Mills Ltd., Mahe (-)2.00 November
24. Rajkot Spg. & Wvg. Mills Ltd. Rajkot (+)0·33	41. Coimbatore Spg. & Wvg. Mills Ltd. Coimbatore . (ii.)1.0 (October)
25. Mahalaxmi Mills Ltd., Bhavnagar (+)1.54	42. Somasundaram Mills Ltd., Coimbatore. (4.4)
26. Chhaganlal Textile Mills Pvt.Ltd. Challisgaon . (+)0·12	43. Bengal Fine Spg. & Wvg. Mills Ltd., Unit No. 1,
27. Coimbatore Murugan Mills Ltd., Coimbatore . (+)1.02 (August)	Konnagar ()0-53
28. Burhanpur Tapti Mills Ltd., Burhanpur (+)2·15	44. Bengal Luxmi Cotton Mills Ltd., Serampore (October (October
29. Azam Jahi Mills Ltd., Warrangal (+)0.54	Gross profit) 45. Shree Mahalaxmi Cotton
30. Jehangir Vakil Mills Ltd., Ahmedabad (+)1.73	Mills, Palta (+)0.6 (Gross profi
31. Ahmedahad Jupiter Spg. Wvg. & Mfg. Co. Ltd., Ahmedahad (+)0.85 (August)	46. Associated Industries (Assam) Ltd., Chandrapur (+)0·2: 47. Bihar Coop, Weavers'
32. Ahmedabad Jupiter Spg. Wvg. & Mfg. Co. Ltd.,	Spg. Mills Ltd., Mokameh (Bihar). (-)0
Bombay (August)	N.B.—The Figures are provisional
33. Mysore Spg. & Mfg. Co. Ltd., Bangalore (+)0·16	भौद्योगिक क्षमता का उपयोग
34. Minerva Mills Ltd., Bangalore (Gross	642. डा० भाई महावोर ः क्य
profit) Rajnagar Spg. Wvg. &	श्रीद्योगिक विकास तथा विज्ञान श्रीर श्रीद्योगिक मंत्री यह बताने की क्रुपा नरेंगे कि:
Mfg Co. Lt., Unit No. 2, Ahmedabad (+)0.84	(क) क्या यह सच है कि ग्रध्यय